NATIONAL COMPANY LAW TRIBUNAL DIVISIONAL BENCH

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 30.03.2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIO, MEMBER-JUDICIAL

: TCP/161/2016

APPLICATION NUMBER

PETITION NUMBER

NAME OF THE PETITIONER(S) : Easwaramurthy Arumugam & 4 others

NAME OF THE RESPONDENT(S) : M/s Sree Thirumalai Electronics Pvt Ltd & 7 Others

UNDER SECTION : 397/398

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

Ms N Priyadarshini, proxy representing Shri V Mahesh, counsel on record for petitioner present and sought time for filing a memo of compromise entered into between the parties by the next date of hearing. Time extended at request. Put up on 07.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)